

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**Appeal No. 540/252/ND/18**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2018**

**NAME OF THE COMPANY: B.R. Buildhome Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

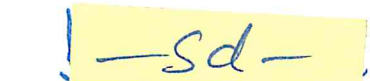
**Present: Counsel for the Petitioner  
Mr. Puneet Rai, Jr. Standing Counsel for IT Dept. with  
Mr. Manas Tripathi, Advocate  
Ms. Kusum Yadav, Company Prosecutor, ROC**

**ORDER**

Additional documents filed vide diary no. 8235 dated 06.08.2018 stated to have been filed are not before us. The Registry is directed to trace the same and place it before this Bench.

To come up on 19<sup>th</sup> September, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**